

High Level Meeting with Nepal

612. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a high level meeting between Indian foreign Secretary and Prime Minister of Nepal was held on 20th June, 2009 at Kathmandu;

(b) if so, the details of discussions held between Indian Foreign Secretary and Prime Minister of Nepal and outcome thereof;

(c) whether any discussion was held on Maoists and border issues; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (d) Foreign Secretary visited Nepal on June 20-21, 2009. He called on the Prime Minister of Nepal, the President, some members of the new Cabinet, and leaders from a wide cross section of political parties. In these meetings, he exchanged views on future development and strengthening of relations between the two countries and reviewed bilateral cooperation. He reiterated India's commitment to strengthen bilateral ties and to assist the government and the people of Nepal in their transition to multi-party democracy and in their peace process in a manner and to the extent Nepal would like us to. During official discussions, both sides agreed on the need for early signing of the boundary strip-maps and setting up local level coordination mechanism for border management, in addition to existing mechanisms.

Chinese reaction over loan for Arunachal Pradesh

613. SHRI M. V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that China has refused to give its consent for US \$2.9 billion loan for India under India Development Plan unless and until India declare that the money is not meant for projects in Arunachal Pradesh;

(b) whether it is also a fact that China is insisting for declaring Arunachal Pradesh as a 'disputed territory'; and

(c) if so, the diplomatic and other efforts made by his Ministry to persuade US, Japan and South Korea to overrule Chinese demand?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) China did not endorse the Country Partnership Strategy [CPS] 2009-12 for India in the Board of the Asian Development Bank [ADB] on the ground that the proposed India CPS involved technical assistance funding for the Flood and River Erosion Management Project in Arunachal Pradesh which China claims is its territory. Government has clearly conveyed to the Chinese side that Arunachal Pradesh is an integral part of India. Government has also told the ADB and all member countries of the ADB which have Executive Directors on its Board, including the US, Japan, Australia, Canada, Indonesia, Republic of Korea, Malaysia, Philippines, Germany and Italy that (i) the CPS is not a political